

Declaration of Assets and Liabilities

Year 2020-2021

I, MITHILESH KUMAR, son/daughter/wife of SRI DWARIKA PRASAD BHABAT

aged 41 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as Research / Reference Assistant.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|----------------------|----------------------|-----------------------------|-----------------------------|-----------------------|
| (i) | Cash | 12000/- | 2000/- | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 30,000/- (Approx) | 20,000/- (Approx) | NIL | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | 44000/- K.V.P. | 13226/- One Year premium | 12970/- One Year premium | NIL |
| (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | NIL | 100gm 5 lac | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | 60,000/- | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Mithilesh Kumar
11/02/2021

Sri. E. (T.M.)

11/2/21
श्री राजीव
11.2.21

1969
15/02/21

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | एक एकड़ मिटर 50 Lac | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 2 1/2 + 2 1/2 14 1/2 मिटर 30 Lac | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |

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| | | | |
|-----|---|--------------------|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN- EFNPK4691R | NA |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :- 110037845432

Gender :- M (M/F)

Date of Birth :- 01/03/1979 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Vidhan Sabha Secretariate
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Mithilesh Kumar

Name of Employee: MITHILESH KUMAR

Designation: Research/Reference Assistant

Department: LIBRARY

Place: PATNA

Date: 11/02/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mithilesh Kumar
11/02/2021